333 Incidents near ASVINA 20, 1904 (SAKA Parliament House on 11.10.1982 (St.)

Apart from the sad loss of 4 lives and injuries to 5 others, a large number of police officials including the Commissioner of Police received injuries.

The Lt. Governor of Delhi has ordered a judicial enquiry by a sitting High Court Judge into this incident. I would earnestly seek the cooperation of all the Hon'ble Members of this august House in maintaining peace and harmony.

SOME HON, MEMBER: You should allow a discussion on this.

PROF. MADHU DANDAVATE (Rajapur): We demand a discussion on this.

(Interruptions)

ग्रःक्ष महोदय : ठीक हैं ग्राप नोंटिस दे दोजिये

PROF. MADHU DANDAVATE Notice has already been given. (Inter ruptions.)

SOME HON. MEMBERS: Allow discussion on this

(Interruptions).**

SHRI SATISH AGARWAL (Jaipur): One thing, Sir. It can be slated for tomorrow.

अभ्य महोदय ; बिजनिस एडवांइजरी कनटो को मोटिंग मेंबना देगा

SHRI SATYASADHAN CHARKRA-BORTY(Calcutta South): They have instituted an inquiry. What are the terms of reference? (Interruptions)

SHRI K. MAYATHEVAR (Dindigul): Sir, I have given an adjournment motion to discuss a matter of great public importance. In Tamil Nadu, in the city of Madurai, the, Government officials demolished 4009 houses and huts by pulldozers rendering nearly 15,000 people homeless, having no food and shelter.. (Interruptions

MR. SPEAKER: Not allowed Papers to be laid. Shri Shiv Shankar.

(Interruptions)

12.15 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER ESSENTIAL COM-MODITIES ACT

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR):

I beg to lay on the Table. a copy of the Paraffin Wax (Supply, Distribution and Price Fixation) Amendment Order, 1982 (Hindi and English versions) published in Notification No. G.S.R. 535(E) in Gazette of India dated the 24th August, 1982, under sub-Station (6) of section 3 of the Essential Commodities Act, 1965. [Placed in Library. See No. LT-5471/ 82].

PROFIT AND LOSS ACCOUNT ETC. OF TELE-COMMUNICATION BRANCH OF P AND T DEPARTMENT

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a copy of the Profit and Loss Accounts and Balance-sheet (on accrual basis) of the Tele-Communication Branch of Posts and Telegraphs Department for the year 1980-81 (Hindi and English versions). [Placed in Library. See No. LT-5472/82].